

NATIONAL COMPANY LAW TRIBUNAL
COURT ROOM NO. 1,
MUMBAI BENCH

Item No. 34

C.P. (IB)/943(MB)2023

CORAM:

SH. PRABHAT KUMAR JUSTICE VIRENDRASINGH BISHT (Retd.)
HON'BLE MEMBER (TECHNICAL) HON'BLE MEMBER (JUDICIAL)

ORDER SHEET OF THE HEARING ON **06.05.2024**

NAME OF THE PARTIES: **BANK OF MAHARASHTRA V/S MR.**
KETAN KARKHANIS

Section 95(1) of the Insolvency & Bankruptcy Code, 2016

ORDER

1. Adv. Revati S. Nansi a/w Adv. Meet Pandya i/b Kay Legal & Associates LLP for Financial Creditor.
2. Mr. Vinod A. Gupta, Advocate a/w Randhirkumar N. Mandal, Advocate appeared for the Personal Guarantor.
3. Ms. Kartikee Korgaonkar, Advocate appeared for the RP.
4. Learned Counsel for the Financial Creditor seeks short time to file rejoinder. Time granted.
5. List this matter on **10.06.2024** for hearing.
6. Registry shall not list this matter on **08.05.2024**.

Sd/-

PRABHAT KUMAR
MEMBER (TECHNICAL)

Sd/-

JUSTICE VIRENDRASINGH BISHT
MEMBER (JUDICIAL)